

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

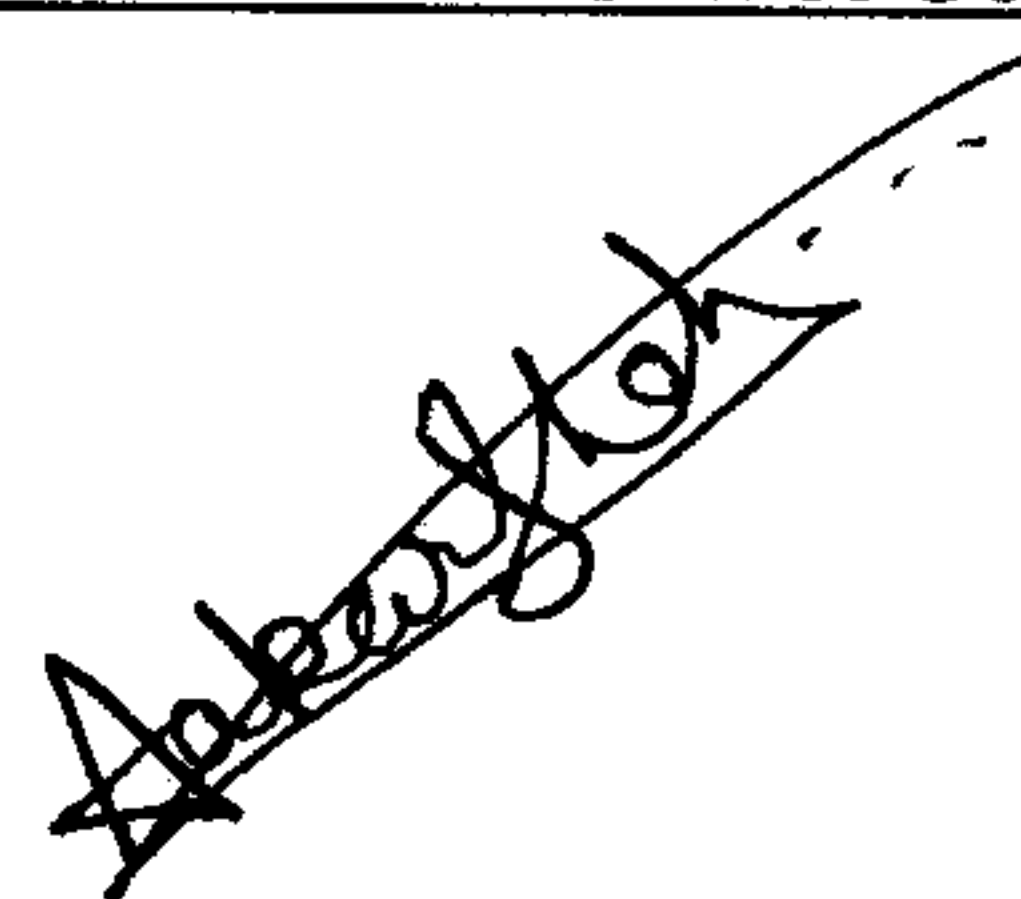
IA 380 and 219/2017 with C.P. No. 146/241-242-244/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018**

Name of the Company: Kiritbhai Fulchand Vakharia & Anr.
V/s.
Shweta Organisers Pvt. Ltd. & Ors.

Section of the Companies Act: Sections 241, 242 and 244 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Aakarsh Shah	Advocates	Petitioners	
2.	Krina Parekh			
	for & on behalf of			
	Arjun Sheth & Associates			
	Arjun Sheth			
3.	Apurva Vakil	Respondent Advocate	Respondents	Apurva

ORDER

Learned Advocate Ms. Krina Parekh with Learned Advocate Mr. Aakarsh Shah i/b Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Advocate Mr. Apurva Vakil present for Respondents No. 1, 2 and 6 to 14.

It is represented that petitioner counsel is sick.

List the matter on 06.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 1st day of February, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL